

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
C.P. (IB)/110(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Lavesh Finance Limited
V/s
Mabi Alluplast Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Geeta Lundwani, Adv. & Mr. Amey Hadwale, Adv.
For the Respondent : Mr. Chaitanya J. Patel, Adv.

ORDER

Heard both parties. Last opportunity is granted to the applicant to settle the matter. Both the parties are s directed to file pursish for the adjournment sought to settle the matter and file withdrawal affidavit on the next date of hearing.

List for further consideration on 02.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)